

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

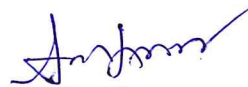


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2017
NAME OF THE PETITIONER(S) : CHOKALINGAM RAJAVEL
NAME OF THE RESPONDENT(S) : RAJA SPIRITUAL SUPER MARKET PVT LTD + 2
UNDER SECTION : 241/241 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	A.M. Sridharan	Counsel for Respondents 1 & 2	
2.	D. Prabhu Mukunth Arun Kumar	Counsel for Petitioner	
3)	S. Satish	Counsel for R3	

ORDER

Shri D Prabhu Mukunth Arun Kumar, counsel for petitioner present. Shri A M Sridharan, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner has moved a memo stating that in terms of the Memorandum of Understanding dated 9.3.2017, which is annexed to the memo the petitioner be permitted to withdraw the company petition. The memo is taken on record. The company petition is hereby **dismissed as withdrawn**. The file may be consigned to record after due completion.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)